

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

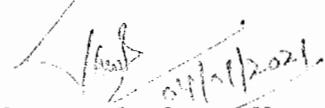
(Office of the Registrar General)

NOTIFICATION

No.:- 792/RG

Dated:- 04.01.2021

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/02/2020-US.II dated 31st December, 2020, Hon'ble Shri Justice Pankaj Mithal took oath of the office as Chief Justice of the Common High Court for the Union Territory of Jammu & Kashmir and Union Territory of Ladakh, today on 04th of January, 2021 at 11:30 AM.

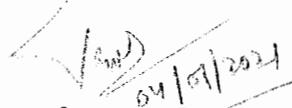

(Jawad Ahmed)
Registrar General

No.: 25558-77/RG

Dated: 04.01.2021

Copy of the above forwarded to the:

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor or the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu;
11. Registrar Rules, High Court of Jammu & Kashmir, Jammu;
12. Registrar Computers, High Court of J&K, Jammu;
13. Director, J&K, State Judicial Academy, Jammu, for information;
14. Registrar Judicial, High Court of J&K, Jammu/Srinagar;
.....for information.
15. Manager, J&K Press, Jammu Srinagar, for publication in the next issue of the Government Gazette.
16. Joint Registrar (Judicial/Protocol), High Court of J&K, Jammu/Srinagar;
17. Director Finance, High Court of Jammu & Kashmir, Main Wing, Jammu;
18. Accounts Officer, High Court of J&K, Jammu/Srinagar;
.....for information and necessary action.
19. CPC, e-Courts, High Court of Jammu & Kashmir, for getting the same uploaded on the High Court Website.
20. Office file.


Registrar General